



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Vanijya Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 11/2024-25 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri Rakesh Kumar, Addl. DGFT on 28.02.2025 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 482 applications were considered by the IMWG , out of which total 202 cases were approved (out of which 100 approved on *post-facto* basis, 39 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 63 applications approved subject to clear and unconditional NOC of one IMWG members). 18 applications have been dropped and 02 application have been rejected and 00 have been denied by IMWG members from the agenda. The remaining 280 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant

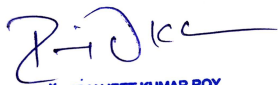
3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below –

S.N	File/Name	Present Status
1.	HQRSCMTAPPLY00001230AM24	Deferred
2.	HQRSCMTAPPLY00000204AM25	Deferred
3.	HQRSCMTAPPLY00000460AM25	Deferred
4.	HQRSCMTAPPLY00001468AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
5.	HQRSCMTAPPLY00001513AM25	Deferred
6.	HQRSCMTAPPLY00001795AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
7.	HQRSCMTAPPLY00001797AM25	Deferred
8.	HQRSCMTAPPLY00001798AM25	Deferred


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Ministry of Commerce & Industry

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14.	HQRSCMTAPPLY00001905AM25	Deferred
15.	HQRSCMTAPPLY00001915AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
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18.	HQRSCMTAPPLY00002030AM25	Deferred
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28.	HQRSCMTAPPLY00002179AM25	Deferred
29.	HQRSCMTAPPLY00002190AM25	Deferred
30.	HQRSCMTAPPLY00002208AM25	Deferred


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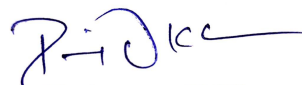
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52.	HQRSCMTAPPLY00002303AM25	Approved subject to receipt of clear and un-conditional NOC of one agency


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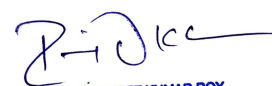
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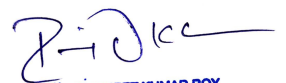
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116.	HQRSCMTAPPLY00002513AM25	Deferred


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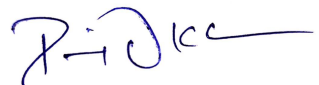
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138.	HQRSCMTAPPLY00002601AM25	Deferred


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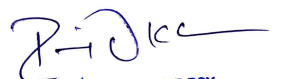
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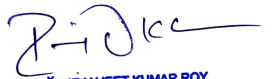
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 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग विभाग
 Ministry of Commerce & Industry

253.	HQRSCMTAPPLY00002892AM25	Deferred
254.	HQRSCMTAPPLY00002893AM25	Deferred
255.	HQRSCMTAPPLY00002896AM25	Deferred
256.	HQRSCMTAPPLY00002897AM25	Deferred
257.	HQRSCMTAPPLY00002899AM25	Deferred
258.	HQRSCMTAPPLY00002900AM25	Deferred
259.	HQRSCMTAPPLY00002901AM25	Deferred
260.	HQRSCMTAPPLY00002902AM25	Deferred
261.	HQRSCMTAPPLY00002903AM25	Deferred
262.	HQRSCMTAPPLY00002904AM25	Deferred
263.	HQRSCMTAPPLY00002906AM25	Deferred
264.	HQRSCMTAPPLY00002907AM25	Deferred
265.	HQRSCMTAPPLY00002908AM25	Deferred
266.	HQRSCMTAPPLY00002909AM25	Deferred
267.	HQRSCMTAPPLY00002911AM25	Deferred
268.	HQRSCMTAPPLY00002912AM25	Deferred
269.	HQRSCMTAPPLY00002915AM25	Deferred
270.	HQRSCMTAPPLY00002916AM25	Deferred
271.	HQRSCMTAPPLY00002921AM25	Deferred
272.	HQRSCMTAPPLY00002930AM25	Deferred
273.	HQRSCMTAPPLY00002931AM25	Deferred
274.	HQRSCMTAPPLY00002932AM25	Deferred
275.	HQRSCMTAPPLY00002933AM25	Deferred


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276.	HQRSCMTAPPLY00002937AM25	Deferred
277.	HQRSCMTAPPLY00002938AM25	Deferred
278.	HQRSCMTAPPLY00002939AM25	Deferred
279.	HQRSCMTAPPLY00002940AM25	Deferred
280.	HQRSCMTAPPLY00002945AM25	Deferred
281.	HQRSCMTAPPLY00002946AM25	Deferred
282.	HQRSCMTAPPLY00002947AM25	Deferred
283.	HQRSCMTAPPLY00002948AM25	Deferred
284.	HQRSCMTAPPLY00002949AM25	Deferred
285.	HQRSCMTAPPLY00002950AM25	Deferred
286.	HQRSCMTAPPLY00002951AM25	Deferred
287.	HQRSCMTAPPLY00002952AM25	Deferred
288.	HQRSCMTAPPLY00002953AM25	Deferred
289.	HQRSCMTAPPLY00002954AM25	Deferred
290.	HQRSCMTAPPLY00002955AM25	Deferred
291.	HQRSCMTAPPLY00002959AM25	Deferred
292.	HQRSCMTAPPLY00002960AM25	Deferred
293.	HQRSCMTAPPLY00002963AM25	Deferred
294.	HQRSCMTAPPLY00002964AM25	Deferred
295.	HQRSCMTAPPLY00002965AM25	Deferred
296.	HQRSCMTAPPLY00002973AM25	Deferred
297.	HQRSCMTAPPLY00002974AM25	Deferred
298.	HQRSCMTAPPLY00002975AM25	Deferred


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4. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below

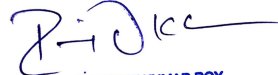
Sl. No	Firm's name and File No.	Remark
1.	HQRSCMTAPPLY00001152AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
2.	HQRSCMTAPPLY00001242AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
3.	HQRSCMTAPPLY00001193AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
4.	HQRSCMTAPPLY00001593AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
5.	HQRSCMTAPPLY00001694AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
6.	HQRSCMTAPPLY00001788AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
7.	HQRSCMTAPPLY00001925AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
8.	HQRSCMTAPPLY00001956AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
9.	HQRSCMTAPPLY00001964AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
10.	HQRSCMTAPPLY00002008AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
11.	HQRSCMTAPPLY00002149AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
12.	HQRSCMTAPPLY00002168AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
13.	HQRSCMTAPPLY00002197AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
14.	HQRSCMTAPPLY00001841AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
15.	HQRSCMTAPPLY00001872AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
16.	HQRSCMTAPPLY00001972AM25	Approved subject to receipt of clear and un-conditional NOC of one agency


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17.	HQRSCMTAPPLY00002058AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
18.	HQRSCMTAPPLY00002081AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
19.	HQRSCMTAPPLY00002089AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
20.	HQRSCMTAPPLY00002124AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
21.	HQRSCMTAPPLY00002180AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
22.	HQRSCMTAPPLY00002185AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
23.	HQRSCMTAPPLY00002187AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
24.	HQRSCMTAPPLY00002230AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
25.	HQRSCMTAPPLY00002376AM25	Approved subject to receipt of clear and un-conditional NOC of one agency

5. Cases which are Approved

Sl. No	Firm's name and File No.	Remark
1.	HQRSCMTAPPLY00001984AM25	Approved
2.	HQRSCMTAPPLY00001335AM25	Approved
3.	HQRSCMTAPPLY00001658AM25	Approved
4.	HQRSCMTAPPLY00001836AM25	Approved
5.	HQRSCMTAPPLY00002196AM25	Approved
6.	HQRSCMTAPPLY00002206AM25	Approved
7.	HQRSCMTAPPLY00002247AM25	Approved
8.	HQRSCMTAPPLY00002275AM25	Approved
9.	HQRSCMTAPPLY00002280AM25	Approved
10.	HQRSCMTAPPLY00002284AM25	Approved subject to receipt of clear and un-conditional NOC of one agency


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11.	HQRSCMTAPPLY00002285AM25	Approved
12.	HQRSCMTAPPLY00002287AM25	Approved
13.	HQRSCMTAPPLY00002289AM25	Approved
14.	HQRSCMTAPPLY00002298AM25	Approved
15.	HQRSCMTAPPLY00002305AM25	Approved
16.	HQRSCMTAPPLY00002306AM25	Approved
17.	HQRSCMTAPPLY00002334AM25	Approved
18.	HQRSCMTAPPLY00002346AM25	Approved
19.	HQRSCMTAPPLY00002355AM25	Approved
20.	HQRSCMTAPPLY00002377AM25	Approved
21.	HQRSCMTAPPLY00001877AM25	Approved
22.	HQRSCMTAPPLY00002314AM25	Approved
23.	HQRSCMTAPPLY00002328AM25	Approved
24.	HQRSCMTAPPLY00002369AM25	Approved
25.	HQRSCMTAPPLY00002395AM25	Approved
26.	HQRSCMTAPPLY00002430AM25	Approved
27.	HQRSCMTAPPLY00002431AM25	Approved
28.	HQRSCMTAPPLY00002435AM25	Approved
29.	HQRSCMTAPPLY00002453AM25	Approved
30.	HQRSCMTAPPLY00002457AM25	Approved
31.	HQRSCMTAPPLY00002477AM25	Approved
32.	HQRSCMTAPPLY00002489AM25	Approved


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33.	HQRSCMTAPPLY00002565AM25	Approved
34.	HQRSCMTAPPLY00002492AM25	Approved
35.	HQRSCMTAPPLY00002426AM25	Approved
36.	HQRSCMTAPPLY00002425AM25	Approved
37.	HQRSCMTAPPLY00002198AM25	Approved
38.	HQRSCMTAPPLY00002616AM25	Approved
39.	HQRSCMTAPPLY00002579AM25	Approved

6. Cases which are DROPPED/REJECTED.

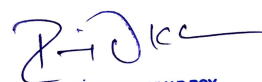
Sl. No	Firm's name and File No.	Remark
1.	HQRSCMTAPPLY00000472AM25	DROPPED
2.	HQRSCMTAPPLY00002368AM25	DROPPED
3.	HQRSCMTAPPLY00002596AM25	DROPPED
4.	HQRSCMTAPPLY00002631AM25	DROPPED
5.	HQRSCMTAPPLY00002288AM25	REJECTED
6.	HQRSCMTAPPLY00002312AM25	DROPPED
7.	HQRSCMTAPPLY00002905AM25	DROPPED
8.	HQRSCMTAPPLY00002323AM25	REJECTED
9.	HQRSCMTAPPLY00001790AM25	DROPPED
10.	HQRSCMTAPPLY00002038AM25	DROPPED
11.	HQRSCMTAPPLY00002137AM25	DROPPED
12.	HQRSCMTAPPLY00002148AM25	DROPPED
13.	HQRSCMTAPPLY00002150AM25	DROPPED


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14.	HQRSCMTAPPLY00002167AM25	DROPPED
15.	HQRSCMTAPPLY00002248AM25	DROPPED
16.	HQRSCMTAPPLY00002512AM25	DROPPED.
17.	HQRSCMTAPPLY00002660AM25	DROPPED
18.	HQRSCMTAPPLY00002670AM25	DROPPED.
19.	HQRSCMTAPPLY00002709AM25	DROPPED
20.	HQRSCMTAPPLY00002620AM25	DROPPED

8. Cases for Ex-Post- Facto approval

Sl. No	Firm's name and File No.	Remark
1.	HQRSCMTAPPLY00001996AM25	Post Facto Approval
2.	HQRSCMTAPPLY00002000AM25	Post Facto Approval
3.	HQRSCMTAPPLY00002020AM25	Post Facto Approval
4.	HQRSCMTAPPLY00002125AM25	Post Facto Approval
5.	HQRSCMTAPPLY00002131AM25	Post Facto Approval
6.	HQRSCMTAPPLY00002140AM25	Post Facto Approval
7.	HQRSCMTAPPLY00002152AM25	Post Facto Approval
8.	HQRSCMTAPPLY00002153AM25	Post Facto Approval
9.	HQRSCMTAPPLY00002216AM25	Post Facto Approval
10.	HQRSCMTAPPLY00002217AM25	Post Facto Approval
11.	HQRSCMTAPPLY00002278AM25	Post Facto Approval
12.	HQRSCMTAPPLY00002315AM25	Post Facto Approval
13.	HQRSCMTAPPLY00002302AM25	Post Facto Approval
14.	HQRSCMTAPPLY00002321AM25	Post Facto Appro


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15.	HQRSCMTAPPLY00002354AM25	Post Facto Approval
16.	HQRSCMTAPPLY00002383AM25	Post Facto Approval
17.	HQRSCMTAPPLY00002385AM25	Post Facto Approval
18.	HQRSCMTAPPLY00002390AM25	Post Facto Approval
19.	HQRSCMTAPPLY00002391AM25	Post Facto Approval
20.	HQRSCMTAPPLY00002392AM25	Post Facto Approval
21.	HQRSCMTAPPLY00002424AM25	Post Facto Approval
22.	HQRSCMTAPPLY00002432AM25	Post Facto Approval
23.	HQRSCMTAPPLY00002462AM25	Post Facto Approval
24.	HQRSCMTAPPLY00002463AM25	Post Facto Approval
25.	HQRSCMTAPPLY00002483AM25	Post Facto Approval
26.	HQRSCMTAPPLY00002484AM25	Post Facto Approval
27.	HQRSCMTAPPLY00002499AM25	Post Facto Approval
28.	HQRSCMTAPPLY00002500AM25	Post Facto Approval
29.	HQRSCMTAPPLY00002502AM25	Post Facto Approval
30.	HQRSCMTAPPLY00002504AM25	Post Facto Approval
31.	HQRSCMTAPPLY00002505AM25	Post Facto Approval
32.	HQRSCMTAPPLY00002506AM25	Post Facto Approval
33.	HQRSCMTAPPLY00002519AM25	Post Facto Approval
34.	HQRSCMTAPPLY00002521AM25	Post Facto Approval
35.	HQRSCMTAPPLY00002522AM25	Post Facto Approval
36.	HQRSCMTAPPLY00002524AM25	Post Facto Approval
37.	HQRSCMTAPPLY00002562AM25	Post Facto Appr


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38.	HQRSCMTAPPLY00002568AM25	Post Facto Approval
39.	HQRSCMTAPPLY00002571AM25	Post Facto Approval
40.	HQRSCMTAPPLY00002585AM25	Post Facto Approval
41.	HQRSCMTAPPLY00002589AM25	Post Facto Approval
42.	HQRSCMTAPPLY00002633AM25	Post Facto Approval
43.	HQRSCMTAPPLY00002646AM25	Post Facto Approval
44.	HQRSCMTAPPLY00002649AM25	Post Facto Approval
45.	HQRSCMTAPPLY00002667AM25	Post Facto Approval
46.	HQRSCMTAPPLY00002674AM25	Post Facto Approval
47.	HQRSCMTAPPLY00002762AM25	Post Facto Approval
48.	HQRSCMTAPPLY00001551AM25	Post Facto Approval
49.	HQRSCMTAPPLY00002115AM25	Post Facto Approval
50.	HQRSCMTAPPLY00002389AM25	Post Facto Approval
51.	HQRSCMTAPPLY00002393AM25	Post Facto Approval
52.	HQRSCMTAPPLY00002592AM25	Post Facto Approval
53.	HQRSCMTAPPLY00002615AM25	Post Facto Approval
54.	HQRSCMTAPPLY00002623AM25	Post Facto Approval
55.	HQRSCMTAPPLY00002625AM25	Post Facto Approval
56.	HQRSCMTAPPLY00002650AM25	Post Facto Approval
57.	HQRSCMTAPPLY00002675AM25	Post Facto Approval
58.	HQRSCMTAPPLY00002676AM25	Post Facto Approval
59.	HQRSCMTAPPLY00002678AM25	Post Facto Approval
60.	HQRSCMTAPPLY00002706AM25	Post Facto Approval


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61.	HQRSCMTAPPLY00002336AM25	Post Facto Approval
62.	HQRSCMTAPPLY00001828AM25	Post Facto Approval
63.	HQRSCMTAPPLY00002215AM25	Post Facto Approval
64.	HQRSCMTAPPLY00002642AM25	Post Facto Approval
65.	HQRSCMTAPPLY00002644AM25	Post Facto Approval
66.	HQRSCMTAPPLY00002648AM25	Post Facto Approval
67.	HQRSCMTAPPLY00002662AM25	Post Facto Approval
68.	HQRSCMTAPPLY00002663AM25	Post Facto Approval
69.	HQRSCMTAPPLY00002664AM25	Post Facto Approval
70.	HQRSCMTAPPLY00002715AM25	Post Facto Approval
71.	HQRSCMTAPPLY00002716AM25	Post Facto Approval
72.	HQRSCMTAPPLY00002717AM25	Post Facto Approval
73.	HQRSCMTAPPLY00002718AM25	Post Facto Approval
74.	HQRSCMTAPPLY00002803AM25	Post Facto Approval
75.	HQRSCMTAPPLY00002450AM25	Post Facto Approval
76.	HQRSCMTAPPLY00002458AM25	Post Facto Approval
77.	HQRSCMTAPPLY00002460AM25	Post Facto Approval
78.	HQRSCMTAPPLY00002461AM25	Post Facto Approval
79.	HQRSCMTAPPLY00002788AM25	Post Facto Approval
80.	HQRSCMTAPPLY00002092AM25	Post Facto Approval
81.	HQRSCMTAPPLY00002488AM25	Post Facto Approval
82.	HQRSCMTAPPLY00002641AM25	Post Facto Approval
83.	HQRSCMTAPPLY00001636AM25	Post Facto Approval


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84.	HQRSCMTAPPLY00002292AM25	Post Facto Approval
85.	HQRSCMTAPPLY00002469AM25	Post Facto Approval
86.	HQRSCMTAPPLY00002487AM25	Post Facto Approval
87.	HQRSCMTAPPLY00002622AM25	Post Facto Approval
88.	HQRSCMTAPPLY00002643AM25	Post Facto Approval
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90.	HQRSCMTAPPLY00002693AM25	Post Facto Approval
91.	HQRSCMTAPPLY00002742AM25	Post Facto Approval
92.	HQRSCMTAPPLY00002748AM25	Post Facto Approval
93.	HQRSCMTAPPLY00002776AM25	Post Facto Approval
94.	HQRSCMTAPPLY00002777AM25	Post Facto Approval
95.	HQRSCMTAPPLY00002779AM25	Post Facto Approval
96.	HQRSCMTAPPLY00002787AM25	Post Facto Approval
97.	HQRSCMTAPPLY00002805AM25	Post Facto Approval
98.	HQRSCMTAPPLY00002818AM25	Post Facto Approval
99.	HQRSCMTAPPLY00002898AM25	Post Facto Approval
100.	HQRSCMTAPPLY00002928AM25	Post Facto Approval

Note on various terminologies used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.


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(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

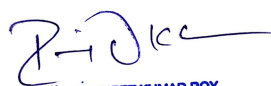
(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) **Note :** As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.


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